OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI.

Dated, Delhi the Sub:-Appointment of Sh. Harun Pratap, DHJS as officer on Special Duty in the Offices of Hon'ble Lokavukta, NCT of Delhi on deputation.

Copy forwarded for information and necessary action to :-1 The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Section, Tis Hazari Courts, Dolhi

2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.

 The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch , I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, "LAYERS' Vulnerable Witness Deposition Complex(VWDC) and ACR Cell. Central District, Tis Hazari Court, Delhi.

4. The Accounts Officer, Accounts Branch, Central District. Tis Hazari Courts, Delhi.

5. The P.S. to Ld. Principal District & Sessions Judge(HOs), Room No. 302-A. Tis Hazari Courts, Delhi.

6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi

7. The 'LAYERS' Section, for uploading on 'LAYERS'.

District Judge (Commercial Court)-07 Officer In-charge Judicial Branch (Central) For Principal District & Sessions Judge(HQs),

MIGH COURT OF DELHI- NEW DELHI SHERSHAH ROAD, NEW DELHI-110503



OUT-AT-ONCE

Dated:

/DHC/GAZ.IIB/G.8/Lokavukta/2023

The Registrar General,

To.

North-East District. Karkardooma Court Complex.

From:



Sub.: Appointment of Sh. Harun Pratap, DHIS, as Officer on Special Duty in the office of Hon'ble Lokayukta, NCT of Delhi on deputation basis.

Sir

I am directed to say that Hon'ble the Chief Justice has been pleased to spare the services of Sh Harun Pratan, DHIS to work as Officer on Special Duty in the office of Hon'hle Lokavukta, NCT of Delhi on deputation basis.

I am further directed to request you to relieve Sh.Harun Pratan, DHIS, to enable him to join as Officer on Special Duty in the office of Hon'hle Lokavukta, NCT of Delhi on deputation basis with immediate effect

Yours sincerely.

511-

(Amit Narayan Bharthuar) Assistant Registrar (Gaz.IIB) for Registrar General

/DHC/GAZ.IIB/G.8/Lokavukta/2023 Dated: 24/02/23

Copy forwarded for information and necessary action to:-The Principal District & Sessions Judge (Hors.), Tis Hazari Courts, Delhi,

The Deputy Director/HOO, Administrative Reforms Department, Govt. of NCT of Delhi, 7th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi- 110002.

Joint Registrar (Gaz.-IA), High Court of Delhi, New Delhi. 4. Joint Registrar (Gaz.-IB), High Court of Delhi, New Delhi.

P. 0 \$ 5 + CHRS)

Assistant Registrar (Gaz IIR)